SECTION II-A
IN THE SUPREME COURT OF INDIA
CRIMINAL APPELLATE JURISDICTION

CRIMINAL MISCELLANEOUS PETITION NO. 16103 OF 2013
(Application for bail)
IN
CRIMINAL APPEAL NO. 220 OF 2013

ASHOK GANAPATI PATIL & ORS. ...PETITIONERS
VERSUS
STATE OF MAHARASHTRA ...RESPONDENT

OFFICE REPORT

This is an appeal by way of Special Leave granted vide this Court's Order dated 29th January, 2013. Sole Respondent (State) is represented through Ms. Asha G. Nair, Advocate. Original Records of the High Court as well as the Trial Court are awaited.

It is submitted that the counsel for the appellant has filed an application for bail which is registered as Criminal Miscellaneous Petition No. 16103 of 2013 and the same has been tagged with Criminal Appeal paper books.

The application above-mentioned is listed before the Hon'ble Court with this office report.

DATED this the 6th day of August, 2013.

ASSISTANT REGISTRAR

Copy to:-
Ms. Kumud L. Das, Advocate
Ms. Asha G. Nair, Advocate

ASSISTANT REGISTRAR

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